

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE & INSURANCE

...
New Delhi, the March 7, 1975.

NOTIFICATION

Income-tax

No. 853 F.No. 203/6/75-I.T.A.II: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Agricultural Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

The Karnataka Agriculture Foundation, Hubli, Distt. Dharwar.

This notification will be effective from 1.4.1974 to 31.3.1976.



(M.K.PANDEY)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income Tax & Audit)/Investigation/
Research and Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib,
Mata Sundri Lane, New Delhi-1.
4. The Indian Council of Agricultural Research, Krishi Bhavan,
New Delhi with reference to their letter No. 33(9)CIN(Tech.)
dated 3.5.1975 (with 4 spare copies).
5. Comptroller & Auditor General of India (20 copies).
6. Bulletin Section of D.I.(P&PR), New Delhi (5 copies).



(M.K.PANDEY)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

*Nagpal.

No. CC/ITA-11/927/274/RSP/74.